NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBAER

PETITION NUMBER

: TCP/102/2016

NAME OF THE PETITIONER(S)

: S. K. Ganesan & 6 others

NAME OF THE RESPONDENT(S) : Balaji Rubber Industries Private Limited & 7 others

UNDER SECTION

: 397/398, 402 and 403

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

1) T.v.P. Saivihan Counsel hu No cita Vishno PI - R5

T. v.P. Civil

2-8-Marjulasmi, AdY

For KSAN to Company seurbaries For Perivioners Stuarming ORDED

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Ms S Maniula David counsel for R1 to R5 and Shri S Manoj Kumar, counsel for R6 to R8 present. Both the counsel reported that there are two other connected matters and settlement talks in the presence of a mediator, Shri T S Krishnamurthy, former Election Commissioner, are in progress. Counsel for petitioner stated that a proposal has come from the other side for appointment of Chartered Accountant for which she seeks time to reply. Time extended at request. Put up on

22.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)